

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 911 OF 2024**

IN THE MATTER OF:

Vikash

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

MEMO OF PARTIES (As per order dated 29.01.2026)

Vikash

.....PETITIONER

VERSUS

1. State of Uttar Pradesh

Through its Chief Secretary
Lok Bhawan, U.P. Secretariat, Lucknow-226001
Email: csup@nic.in

(Respondent No.1)

2. Principal Secretary, Environment, Forest & Climate Change Department

Department of Environment & Forest U.P. Secretariat,
Lucknow-226001
Email: pccf-up@nic.in

(Respondent No. 2)

3. Chairman, Uttar Pradesh Pollution Control Board

Building No. Tc-12-V, Vibhuti Khand, Gomti Nagar
Lucknow-226010
Email: ms@uppcb.in

(Respondent No. 3)

4. Principal Secretary, Urban Development

Government of Uttar Pradesh
Shri Lal Bahadur Shastri Bhawan, U.P., Lucknow-226001
Email: psecup.urbandev@nic.in

(Respondent No. 4)

5. Principal Secretary Housing & Urban Development

Government of Uttar Pradesh
Lok Bhawan, U.P. Secretariat, Lucknow-226001
Email: awasbandhu@gmail.com

(Respondent No. 5)

6. Divisional Commissioner of Jhansi Division

Commissioner Office Jhansi, U.P.-284003
Email: commjha@up.nic.in

(Respondent No. 6)

7. District Magistrate, Jhansi

Collectorate Jhansi, U.P.-284001
Email: dmjha@nic.in

(Respondent No. 7)

8. Vice Chairman, Jhansi Development Authority

Infront of Circuit House Road, Jhansi, U.P.-284003
Email: jda_jhansi@rediffmail.com

(Respondent No. 8)

9. Municipal Commissioner of Nagar Nigam Jhansi

Municipal Corporation Office, Civil Lines, Jhansi-284001, U.P.
Email: nagarayukta@nnjhansi.com

(Respondent No. 9)

10. Rakesh Yadav

S/o Mr Malkhan Singh,
Kailash Residency, Jhansi Khas, District Jhansi,
Uttar Pradesh-284002

(Respondent No. 10)